

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 29-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SEBI SPL CASE	100156/2014	Securities and Exchange Board of India Vs Ms Prabha Steel Industries Ltd. and Ors.	
2	CRI APPEAL	100826/2015	Anwar Zaidi So Hasnian Zaidi @ MA 253315 @ BA 249215 - Applicant Vs Masud Farid Ahmed - The State of Maharashtra - Respondent	Rajender Singh Saluja
3	SEBI SPL CASE	100042/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs PAGODA FORESTS LTD.	
4	SEBI SPL CASE	100011/2017	Securities and Exchange Board of India.....complainant Vs Yuraj Shetty	
<u>EVIDENCE</u>				
5	SEBI SPL CASE	100071/2015	Securities and Exchange Board of India Vs Shri. Mahendra A. Shah	
6	SEBI SPL CASE	100028/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SHRI. MAHENDRA A SHAH	
7	SESSIONS CASE	100466/2019	The State of Maharashtra - Juhu Police Station Vs Pinto Hridayram Nishad and Ors. 01	APP
<u>STAYED BY HONBLE HIGH COURT</u>				
8	SEBI SPL CASE	100059/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs HARINARAYAN G. BAJAJ AND ANOTHER 01	

APPEARANCE

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	CRI BAIL APPLN	101656/2020	Sarojkumar Phulchand Prajapati @ Prem Manikchand Agarwal - Applicant. Vs State - EOW - Respondent.	Yash Associates (Dilip H. Shukla).
